

There were two pilots on board. The aircraft reported encountering severe turbulence at 1918 hrs, approximately 75 miles from Cochin. Thereafter contact with the aircraft was lost. After extensive air and ground searches in dense jungle terrain, in adverse weather conditions, the wreckage was located by search helicopters on the 24th May, 1985. Due to the inaccessibility of the terrain accompanied by bad weather, ground parties could reach the crash site only on the 3rd June, 1985. The bodies of the two pilots were recovered from the wreckage and brought to Cochin, where the last rites were performed with full naval honours on the 4th June, 1985. The findings of the Board of Inquiry constituted to investigate the cause of the accident are being examined by experts.

(c) The necessary preventive steps will be considered after a final view has been taken on the precise causes of the accident. As an immediate measure, however, it has been emphasised that the standard procedure of avoiding turbulent weather must be strictly adhered to by all Naval aircrew.

[English]

#### Amount Locked up in Sick Industrial Units

4274. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state the number of Workers rendered jobless in sick industrial units and the amount locked up in these units from various banks?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): Data on sick industrial units assisted by banks is collected by the Reserve Bank of India as per the definition of sickness adopted by it. As per the latest data available from RBI an amount of Rs. 3273.91 crores was outstanding against sick industrial units as at the end of June 1984. Data on workers affected in the sick industrial units is neither maintained centrally in this Ministry nor collected by the R.B.I.

#### Government's Policy Towards Sick Units of Public Sector

4275. SHRI A.J.V.B. MAHESWARA RAO:

SHRI MOHANBHAI PATEL: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have carried out a study to see which of the Public Sector Units are now sick and have no chances of recovery; and

(b) if so, the details of such units and Government's policy towards such units i. e., whether these will be closed down or sold to some interested entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) and (b) The performance of public sector units is being reviewed periodically, and appropriate remedial action taken. Closure or winding up may also be considered in individual cases on merits.

#### Production of Ball and Roller Bearings

4277. KUMARI PUSHPA DEVI: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

(a) the over all demand for ball and roller bearings in the country in the Sixth Plan;

(b) the actual production of ball and bearings in that Plan period;

(c) whether it is a fact that with the increase in the production of automobiles, the demand for ball and bearing is likely to be increased at the end of the Seventh Plan and

(d) if so, the steps proposed to be taken to increase the indigenous production of ball and bearings to meet the growing demand for Seventh Plan?